

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA Nos. 1204, 1214, 1215, 1298 & 1299 of 2018
in APPEAL No. 261 of 2018

Dated: 20th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

PTC India Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Parag P. Tripathi, Sr. Adv.
Mr. Ravi Kishore
Mr. Srinivasan Ramaswami

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-2

Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava for R-3

ORDER

As agreed by learned counsel for the parties, list the stay applications for further hearing on **12-12-2018**. Interim order, if any, will continue till the next date of hearing.

(S. D. Dubey)
Technical Member
tpd/js

(Justice Manjula Chellur)
Chairperson